

SPECIAL BENCH  
COURT - I

**P-113**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/159(KB)2022  
IA(IBC)(LIQ.)/2(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>SREE POLYTRADERS PRIVATE LIMITED VS JELENTA POLYTRADERS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Ms. Reshmi Singhee, Adv. ] For the Applicant

**O R D E R**

1. Ld. Counsel for the Applicant present.
2. Post the matter before the Regular Bench on **14/06/2024**.

**Satya Ranjan Prasad  
Member(Technical)**

**Rohit Kapoor  
Member (Judicial)**